

MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG-793001

List of Business

AUTUMN SESSION

Friday, September 9, 2011

Government Business

1. National Anthem.
2. Questions.
3. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
4. Shri. Rowell Lyngdoh, Deputy Chief Minister in-charge, Parliamentary Affairs to move:
“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the current Session.”
5. The Speaker to announce the names of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
6. Shri Lahkmen Ryrnbui, MLA & Chairman of the Committee to examine, to inquire into, and to make suitable recommendation in regard to the alleged illegal collection taking place on different National Highways in the State to move the following:
“This House extends the term of the Committee to examine, to inquire into, and to make suitable recommendation in regard to the alleged illegal collection taking place on different National Highways in the State appointed by the House on 25th March, 2011 for a further period of 6 months w.e.f.

25th September, 2011.”

7. Dr. Mukul Sangma, Chief Minister in-charge, Personnel to lay the Annual Report of the Meghalaya State Information Commission for the year 2010.
8. Shri Rowell Lyngdoh, Deputy Chief Minister in-charge, Labour to lay the Meghalaya Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) (Amendment) Rules, 2011.
9. Shri B. M. Lanong, Deputy Chief Minister in-charge, Mining & Geology to lay the Twenty Ninth Annual Report of the Meghalaya Mineral Development Corporation Limited for the year 2009 - 2010.
10. Prof. R. C. Laloo, Minister in-charge, Education to lay the Meghalaya Right of Children to Free and Compulsory Education Rules, 2011.
11. Shri H. D. R. Lyngdoh Minister in-charge, District Council Affairs to lay the following Notification
 - (i) No DCA 14/2009/44, dt 1.4.11.
 - (ii) No DCA 14/2009/46, dt 1.4.11.
12. Shri J. M. Marak, MLA and Chairman of the Public Accounts Committee to lay the Thirty Seventh Report of the Committee on Public Accounts on the Report of the Comptroller & Auditor General of India for the year 2008 - 2009 (Revenue Receipts) in respect of the Taxation Department.
13. Shri J. M. Marak, MLA & Member of the Rules Committee to lay on the Table a copy of the Meghalaya Legislative Assembly Secretariat (Recruitment and Conditions of Service Rules) 2011, as approved by the Rules Committee on the Meghalaya Legislative Assembly on the 29-8-20 11.
14. (a) Dr. Mukul Sangma, Chief Minister in-charge, Finance to beg leave to introduce the Meghalaya Fiscal Responsibility and Budget Management (Amendment) Bill, 2011.

(b) If leave be granted to introduce the Bill.

15. (a) Shri Rowell Lyngdoh, Deputy Chief Minister in-charge, Parliamentary Affairs to beg leave to introduce the Legislative Assembly of Meghalaya (Members' Salaries and Allowances) (Amendment) Bill, 2011.
(b) If leave be granted to introduce the Bill.
16. Dr. Mukul Sangma, Chief Minister in-charge, Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for 2011 - 2012.
17. Obituary References.

**Shillong,
The 8th September, 2011.**

**H. Myllemngap
Secretary,
Meghalaya Legislative Assembly**